

(b) Yes, Sir.

(c) A loan of Rs. 2.03 lakhs has been sanctioned as requested by the State Government.

(d) Does not arise.

**Inquiry against Former I. G. of Police,  
Andhra Pradesh**

592. SHRI C. K. CHAKRAPANI :  
SHRI E. K. NAYANAR :  
SHRIMATI SUSEELA  
GOPALAN :  
SHRI OM PRAKASH TYAGI :  
SHRI RAM SWAROOP  
VIDYARTHI :  
KUMARI KAMALA KUMARI :  
SHRI NARAIN SWARUP  
SHARMA :  
SHRI K. LAKKAPPA :  
SHRI YASHPAL SINGH :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 912 on the 15th November, 1968 regarding enquiry against former Inspector General of Police, Andhra Pradesh and state ;

(a) whether the aforesaid enquiry has since been completed ;

(b) if so, the details of the findings ;

(c) the action taken by Government thereon ; and

(d) if not, when the enquiry is likely to be completed and the reactions for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Investigation has been completed by the Central Bureau of Investigation.

(b) and (c). The C.B.I.'s report has yet to be considered by the Government of Andhra Pradesh who are primarily concerned with the matter and who are the competent authority under the Rules to initiate appropriate action. Disclosure of the results of the investigation at this stage

would be premature.

(d) Does not arise.

**Development Of Lighthouses In Kerala**

593. SHRI C. K. CHAKRAPANI :  
SHRI A. K. GOPALAN :  
SHRI P. P. ESTHOSE :  
SHRIMATI SUSEELA  
GOPALAN :  
SHRI MANGALATHUMADAM :  
SHRI E. K. NAYANAR :  
SHRI P. GOPALAN :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that the Kerala Transport Minister has made suggestions to the Director of Lighthouses, who visited Kerala recently for the development of Lighthouses in that State ;

(b) if so, what are the suggestions ;

(c) whether Government have considered these suggestions ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) No, Sir.

(b) to (d) : Do not arise.

**Attack On Police Station Kilthan Island  
(Laccadive Islands)**

594. SHRI C. K. CHAKRAPANI:  
SHRI A. K. GOPALAN :  
SHRI P. RAMAMURTI :  
SHRI SHRI CHAND GOYAL :  
SHRI VISHWANATHA MENON :  
SHRI K. LAKKAPPA :  
SHRI P. M. SAYEED :  
SHRI OM PRAKASH TYAGI :  
SHRI SRADHAKAR SUPAKAR :  
SHRI BHARAT SINGH  
CHAUHAN :  
SHRI BAL RAJ MADHOK :  
SHRI NARAIN SAWARUP  
SHARMA :

**SHRI RAM SWARUP  
VIDYARTHI :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the attack on the Police Station at Kilthan Island in the Laccadive group of Island on the 18th December, 1968 ; and

(b) the action taken by Government against the miscreants ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). According to reports received from the Laccadives Administration, the police outpost in Kilthan was attacked by a large mob on December 19, 1968, while the police was investigating a case. Despite warning, the mob grew violent and caused injury to 6 policemen. Police had to open fire to control the situation. Eight persons were injured in firing of whom one died on 11th January, 1969. Government of India have ordered an enquiry by a senior officer from Delhi. The situation is now under control. Further necessary action will be taken on receipt of the report of the Enquiry Officer.

**आसाम के चाय बागानों में विदेशियों की गतिविधियाँ**

595. श्री कंबरलाल गुप्त :  
श्री जि० ब० सिंह :  
श्री श्रीगोपाल साहू :  
श्री शारदानन्द :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ विदेशी लोग आसाम के चाय बागों में राष्ट्र-विरोधी गतिविधियों में सहायता देते हैं ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ;

(ग) सरकार ने उनके विरुद्ध क्या कार्यवाही की है ;

(घ) क्या सरकार का विचार इन चाय बागानों का राष्ट्रीयकरण करने का है ; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) से (ङ). सूचना एकत्रित की जा रही है और सदन के सभा-पटल पर रख दी जायगी ।

**दिल्ली में यातायात की दुर्घटनायें**

596. श्री कंबरलाल गुप्त :  
श्री क० लक्ष्मण :  
श्री यशपाल सिंह :  
श्री ओंकार सिंह :  
श्री हुकम चन्द कछवाय :  
श्री बिदबनाथ पाण्डेय :

क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में दिल्ली में परिवहन सम्बन्धी कुल कितनी दुर्घटनायें हुई हैं और उनमें कितने व्यक्तियों की मृत्यु हुई, कितने व्यक्तियों को चोट लगी और उनमें कितने मूल्य की सम्पत्ति की क्षति हुई है ;

(ख) क्या यह सच है कि दिल्ली की जन-संख्या में वृद्धि होने के कारण यहां की सड़कें यातायात की दृष्टि से अपर्याप्त हो गई हैं ; और

(ग) यदि हां, तो दिल्ली में यातायात को ठीक ढंग से चलाने के लिये सरकार क्या कार्यवाही कर रही है ?